

NOTICE

All concerned are hereby informed that w.e.f. **16th January, 2020** Onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in the **2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.01.2020 (FRIDAY)

COURT III

10:40 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1073 of 2019	Hussan Kadri Vs. Edelweiss Asset Reconstruction Co. Ltd. & Anr.	Ramesh Kumar Mishra	Bhoomika Babbar
2.	Comp. App. (AT) (Ins) No. 1182 of 2019	Manesh Agarwal Vs. Bank of India & Anr.	Anuja Pethia	Alok Tiwari
3.	Comp. App. (AT) (Ins) No. 1229 of 2019	Savan Godiawala, Liquidator of Lanco Infratech Ltd. Vs. Apalla Siva Kumar	Charu Bansal	Manish Srivastav
4.	Comp. App. (AT) (Ins) No. 1305 of 2019	Joy Kumar Jain. Vs. Real Soya Enterprises & Ors.	Vikky Dang	Umang Mahendra
5.	Comp. App. (AT) (Ins) No. 1431 of 2019	R. Balasubramanian Vs. ABB India Ltd. & Anr.	Anasuya Choudhury	Azmat H. Amanullah

6.	Comp. App. (AT) (Ins) No. 1449 of 2019	Pandurang Shinde Vs. Industrial Development Bank of India & Anr.	Ashutosh Thakur	Rituambhaa Garg
7.	Comp. App. (AT) (Ins) No. 05 of 2020	A to Z Barter Pvt. Ltd. Vs. Inox Leisure Ltd. & Anr.	Manoj kr Garg	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 745 of 2019	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd &Ors. With	Krishna Dev J.	Hemant Chaudhary-R(3-7) Parth Tandon-R(8- 11) Subrahmanyam
9.	Comp. App. (AT) (Ins) No. 818 of 2019	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd.& Ors.	Krishna dev .J	Hemant Chaudhary-R(3-7) Parth Tandon-R(8- 11) Subrahmanyam
10.	Comp. App (AT) (Ins) No. 951 of 2019	Edwell Infrastructure Hazira Ltd. Vs. Siddhi Vinayak Logistics Ltd. & Anr.	Shally Bhasin	Anoop Prakash Awasthi-R1
11.	Comp. App. (AT) (Ins) No. 1017 of 2019	Sivagnanam G. ILanahai. Vs. Wayne Burt Petro Chemicals Pvt. Ltd.	Lzafeer Ahmad B.F	Anuj Tiwari
12.	Comp. App (AT) (Ins) No. 1269 of 2019	Savitha Ravishgowda Vs. Rubfila International Ltd & Anr. & Ors.	Sayaree Basu Mallik	Zeeshan Diwan
13.	Comp. App. (AT) (Ins) No. 1377 of 2019	State Bank of India. Vs. Subodh Kumar Agrawal & Ors.	Charu Bansal	Radhika Gautam
14.	Comp. App (AT) (Ins) No. 1411 of 2019	Ashish Kumar Vs. Vinod Kumar P. Ambavat Resolution Professional, R.K Jain Construction India Pvt. Ltd.	Amit Agrawal	
15.	Comp. App (AT) (Ins) No. 1412 of 2019	NLMK India Service Centre Pvt. Ltd. Vs. FME Power solution (India) Ltd.	Rachit Devgun	
16.	Comp. App. (AT) (Ins) No. 1448 of 2019	Bank of India & Anr. Vs. Coastal Oil Gas Infrastructure Pvt. Ltd.	V. Seshagiri	
17.	Comp. App. (AT) No. 343 of 2019	Medi Projects Pvt Ltd. Vs. Cauvery Medical Centre Ltd & Ors.	Ravi Raghunath	Raghuram Cadambi-R1

After the above or 12:00 Noon, whichever is earlier

For Admission (After Notice)

18.	Comp. App. (AT) No. 359 of 2019	Danesa Raghulal Vs. T.R. Venugopal With	Y. Arunagiri	S & M Associates
19.	Comp. App. (AT) No. 361 of 2019	Danesa Raghulal Vs. T.R. Venugopal With	Y. Arunagiri	S & M Associates
20.	Comp. App. (AT) No. 362 of 2019	Danesa Raghulal Vs. T.R. Venugopal	Y. Arunagiri	S & M Associates

For Hearing

21.	Comp. App. (AT) No. 107 of 2019	United spirits Ltd. & Anr. Vs. Neel Rajesh Shah & Anr.	Anand S. Pathak	Ajay Kr. Chopra
------------	------------------------------------	--	-----------------	-----------------

Note: - The Court will rise at 01:00 PM.

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

-sd/-
Registrar